

|                       | 1 | 2             | 3                  | 4            |
|-----------------------|---|---------------|--------------------|--------------|
| 23. A & N Island      |   | 173           | 145 <sup>(a)</sup> | 83.82        |
| 24. Arunachal Pradesh |   | 1740          | 1233               | 70.86        |
| 25. Chandigarh        |   | —             | —                  | —            |
| 26. Delhi             |   | 99£           | 89                 | 100.00       |
| 27. D & N Haveli      |   | —             | —                  | —            |
| 28. Goa D & Diu       |   | 66            | 58                 | 87.88        |
| 28. Lakshdweep        |   | —             | —                  | —            |
| 30. Misoram           |   | 214           | 100 <sup>(a)</sup> | 46.73        |
| 31. Pondicherry       |   | 118           | 103                | 87.29        |
| <b>TOTAL:</b>         |   | <b>230784</b> | <b>176214</b>      | <b>76.35</b> |

£ 3 problem villages transferred to the Delhi Development Authority and 7 problem villages deserted.

(a) Includes partially covered problem villages.

\* Does not include coverage during 1980-81 and 1981-82 under Zila Parishads programme of spot sources under the MNP.

X Includes difficult villages.

XX Includes full coverage of partially covered problem village of previous years.

#### Netherlands' Assistance for Protected Water Schemes

\*79. SHRI N. VENKATARATNAM : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) The assistance received by Government from Netherlands for protected water schemes to the rural areas in the country ;

(b) How many schemes were taken up in that direction and at what cost ;

(c) Whether Government of Andhra Pradesh recommended any such schemes to be taken up under the Netherland's assistance ; if so, what are these and the amount involved ; and

(d) Whether such schemes have been taken up in Andhra Pradesh and if not, the reasons therefor ?

(b) 12 rural water supply schemes are under implementation in the States of Andhra Pradesh, Gujarat, Himachal Pradesh, Kerala and Uttar Pradesh at a total estimated cost of Rs. 607.413 million.

(c) Yes Sir, One rural water supply scheme at an estimated cost of Rs. 114 90 million covering 171 villages in six districts of Andhra Pradesh is under implementation with assistance from the Netherlands Government. In addition, 5 new water supply schemes had been proposed by the Government of Andhra Pradesh.

(d) Five new rural water supply schemes with likely assistance of 68.6 million Dutch Guilders (Rs. 244 million approx.) have been taken up for consideration with the Government of Netherlands.

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOOR) : (a) The Government of Netherlands have agreed to provide total assistance of 167.20 million Dutch Guilders (Rs. 595 million approx).

DR. T. KALPANA DEVI : What are the salient features of the UNDP Survey ? What will be the financial implications of some of the recommendations of the survey which are of important and urgent nature ?

Does the Centre propose to extend the financial assistance, if so, how much ?

**SHRI ABDUL GHAFOR :** As the hon Members know, water supply and sanitation come under the purview of State Governments and the Central Government only gives assistance to the States. I think the Andhra Pradesh Government has done well so far as the question of supply of water in the rural areas is concerned.

**SHRI G. G. SWELL :** She asked about the UNDP survey.

**SHRI ABDUL GHAFOR :** You know, in the first place the State Governments were asked to find out the problem villages where no water is available. In Andhra Pradesh, 8206 problem villages were located out of which by December 1984, 7558 villages have been covered that is 92% *vis-a-vis* other States. ...

**PROF. MADHU DANDAVATE :** The reply should be related to the question.

**SHRI ABDUL GHAFOR :** So far as the question of the Sixth Five Year Plan is concerned, that is coming to an end and the Seventh Five Year Plan outlay has not yet been sanctioned. The two questions have been amalgamated. Rs. 14,160 crores at 1980 prices will be needed for urban and rural water supply and urban and rural sanitation works.

## WRITTEN ANSWERS TO QUESTIONS

[English]

### Opening of A.T.V. Centre at Raigarh

\*66. **KUMARI PUSHPA DEVI :** Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) Whether Government have a proposal to open a Television Centre at Raigarh in Madhya Pradesh.

(b) If so, when the above proposal is proposed to be implemented ; and

(c) The steps taken in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING : (SHRI V.N. GADGIL) :

(a) No, Sir.

(b) and (c) Do not arise.

[Translation]

### Regularisation of Colonies under Karol Bagh Parliamentary Constituency

\*67. **SHRIMATI SUNDERWATI NAWAL PRABHAKAR :** Will the Minister of WORKS AND HOUSING be pleased to state :

(a) Whether the DDA had conducted a survey for regularising the colonies of Baljit Nagar, Nehru Nagar, Guru Arjun Nagar and Harijan Basti, New Rohtak Road under the Karol Bagh Parliamentary Constituency and if so, the follow-up action taken in the matter; and

(p) Whether the residents of these colonies pay house tax to Delhi Municipal Corporation; if so, whether the Corporation proposes to regularise these colonies ?

THE MINISTER OF WORKS AND HOUSING (SHRI ABDUL GHAFOR) :

(a) The position in this regard is as follows :-

In accordance with the accepted procedure, regularisation plan for Nehru Nagar Colony has been approved by the Delhi Development Authority on 30th July, 1983.

Baljit Nagar Colony, Guru Arjun Nagar Colony and Harijan Basti, New Rohtak Road have not been taken up under Delhi Development Authority's regularisation plan but extension of minimum civic facilities in these areas has been taken up under the Scheme for Environmental Improvement of Urban Slums.

(b) The Municipal Corporation of Delhi is charging house-tax from these colonies as per the provisions of the Delhi Municipal Corporation Act. The Corporation is not concerned with the regularisation of these colonies as they fall under the DDA area.